

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-OCW-99-2020**

**In**

**WRIT PETITION NO.1076-2016**

Goa Mining Association And Anr., **...Petitioners.**

*Versus*

Union of India and Ors. **.... Respondents.**

Mr. S. Kantak, Senior Advocate with Mr. Abhijit Gosavi, Advocate  
for the Petitioners.

Ms. Asha Desai, Senior Standing Counsel for the Respondents.

**Coram : M. S. SONAK & DAMA  
SESHADRI NAIDU, JJ.**

**Date : 24<sup>th</sup> August, 2020**

**P. C.:**

Not before the Bench of which one of us (M. S. Sonak, J)  
is a Member.

***DAMA SESHADRI NAIDU, J.***

***M. S. SONAK, J.***

msr.